

**OFFICE OF THE LD. PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The following internal posting orders are being made with immediate effect for the smooth functioning of Record Room (Civil) till further orders:-

SL. NO.	NAME OF THE OFFICIAL	AT PRESENT WORK ASSIGNED	WORK TO BE ASSIGNED
1.	Sh. Bal Kishan Vats - S.J.A.	Old District Year 1910 to Year 1919 and Year 1930 to Year 1935. May 2008 to October 2008 (Deewani Files only), Central Distt.- Nov., 2008 to 2011 and 2018 and West Distt.- Year 2020	Branch In-charge, Record Room (Civil), Tis Hazari Court, Delhi. + Already assigned work

Note:- Non-compliance shall be viewed seriously.

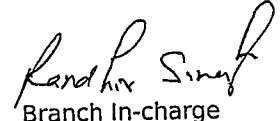
  
(SHAIL JAIN)

Ld. Principal Judge, Family Courts (Central)/  
Ld. Officer-In-Charge, Record Rooms  
Tis Hazari Court, Delhi

F.No.4./RRs/THC/Delhi/2022 79065-77 Dated 17 OCT 2022

**Copy forwarded for information and necessary action to:-**

1. PS to Ld. Principal District & Sessions Judge (HQ's), Tis Hazari Courts, Delhi.
2. PS to District & Sessions Judge West District, Tis Hazari Court, Delhi.
3. The Sr. A.O. (J), Administration II,III, Tis Hazari Courts, Delhi
4. The Account Officer, Accounts Branch Central and West District, THC, Delhi.
- ✓ 5. Dealing official, Personal file/CR/Leave/Website Committeee/LAYERS.

  
Branch In-charge  
Record Room (Sessions), THC, Delhi

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(9)23452

